## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

र email**:** <u>helpdoc@rbi.org.in</u>

December 9, 2014

## **RBI** cancels Certificate of Registration

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

The Reserve Bank of India have cancelled the certificate of registration of the following non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934 as the companies have opted to exit from the business of non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	Rajasthan State Industrial Development & Investment Corporation Ltd.	Udyog Bhawan, Tilak Marg, Jaipur (Rajasthan)-302 005	B-10.00147, December 13, 2000	September 9, 2014
2.	Mentor India Ltd.	B-9, Mentor House, Govind Marg, Sethi Colony, Jaipur (Rajasthan)-302 004	B-10.00074, December 30, 2004	September 11, 2014

Following the cancellation of registration certificate, the companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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